CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01885/2018

DATED THIS THE 29TH DAY OF JANUARY, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Sri K. Vadiraja Rao

S/o Late G.M. Krishna Rao

Aged 56 years,

Working as Deputy General Manager

(Civil & Pollution Control)

KIOCL Limited, Mangalore – 10

Residing at No. 2-128/2

Ambikanagar, Kavoor,

Mangalore – 575 015Applicant

(By Advocate Shri Subramanya Bhat)

Vs.

- Union of India
 Rep by its Secretary,
 Department of Steel,
 Udyog Bhavan, New Delhi 110 001
- 2. The KIOCL Limited Rep. By its Chairman cum Managing Director II block, Koramangala Bengaluru – 560 034
- 3. The Deputy General Manager (HR & A) KIOCL Limited, II block, Koramangala, Bengaluru 560 034

....Respondents

(By Shri M.V. Rao, Counsel for Respondent No. 2 & 3 and Shri Syed S. Kazi, Counsel for Respondent No.1)

ORDER (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

We heard the matter. After discussion with both the counsels, we are resolving in the following manner:

- 1) Applicant will be relieved from Kudremukh, Mangaluru on 08.02.2019 and he will join duty at Kaliapani on 11.02.2019 or thereabouts,
- 2) On 10.05.2019, he will be relieved and transferred back to Kudremukh, Mangaluru and he will rejoin Kudremukh, Mangaluru on 13.05.2019 or thereabouts.

The OA is resolved and settled as above. No order as to costs

(C.V. SANKAR)

(DR.K.B.SURESH)

MEMBER (A)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/01885/2018

Annexure-A1: Copy of the memo dated 13.01.2011

Annexure-A2: Copy of the reply dated 21.01.2011 along with enclosures

Annexure-A3: Copy of the representation dated 17.08.2016 along with enclosures

Annexure-A4: Copy of the reminders

Annexure-A5: Copy of the complaint dated 28.11.2018 along with enclosures

Annexure-A6: Copy of the complaint dated 29.11.2018

Annexure-A7: Copy of the e-mail with subject 'tour approval of Sri K. Vadiraja Rao' dated 11.12.2018

Annexure-A8: Copy of the office order dated 14.12.2018

Annexure-A9: Copy of the representation dated 17.12.2018

Annexures with reply statement of Respondent No. 2 & 3

Annexure-R1: Copy of the appointment order dated 14.01.1992

Annexure-R2: Copy of the terms and conditions of service

Annexure-R3: Copy of the letter from Odisha Mining Corporation Ltd regarding completion of the balance portion of the work for the New Chrome Ore Beneficiation Plat at South Kaliapani

Annexure-R4: Copy of the e-mail dated 18.12.2018 on handing over of structural drawings received on 14.12.2018 from Dastur co – reg.

Annexure-R5: Copy of the Odisha Mining Corporation Ltd letter on poor progress of the 'balance portion of the work for the New Chrome Ore Beneficiation Plat at South Kaliapani'

Annexure-R6: Copy of the KIOCL letter dated 23.04.2015

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